

**THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
AND RURAL RECONSTRUCTION  
(SHRI R.V. SWAMINATHAN)**

(a) and (b) Some Heads of Division of the National Dairy Research Institute and Central Soil Salinity Research Institute, Karnal had recently met the Director General, Indian Council of Agricultural Research and represented that their scales of pay should be revised to Rs. 1800-2250 as is proposed to be done in the case of Heads of Divisions of Indian Agricultural Research Institute. The Director General explained to them that the proposal which is pending related specifically to those Heads of Divisions who were getting a teaching allowance of Rs. 150|- P.M. over and above their pre-revised scales of pay of Rs. 1300-1600 and that if they had any suggestions with regard to the present grades of the Heads of Divisions they could be considered separately.

**House in the Vasant Vihar built on  
Superficial foundation**

3805. SHRI RAM PYARE PANIKA:  
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that some houses in Vasant Vihar, New Delhi have been constructed on superficial foundations on filled land and as a result the houses cannot be constructed according to lay-out plan approved by the DDA on the plots adjacent to such unsafe and dangerous buildings;

(b) whether any representation has been received by Government in this regard;

(c) if so, the details thereof the action taken by Government or proposed to be taken against such defaulting constructions; and

(d) whether Government proposed to solve the problem of plot holders whose constructions have been held

up for over 6 years because D.D.A. have taken no action so far?

**THE MINISTER OF PARLIAM-  
MENTARY AFFAIRS AND WORKS  
AND HOUSING (SHRI BHISHMA  
NARAIN SINGH):** (a) and (b). The DDA has reported that only one complaint has been received in 1975.

(c) The owner of plot No. A 16|9 Vasant Vihar had represented that the building construction on plot No. A-16|10 is on superficial foundation on filled soil with the projection of footings towards his plot and therefore, the construction of his house is held up. The owner of plot No. A-16|10 was asked to rectify and strengthen the foundation and external walls by taking the foundation below the filled up soil. Since he has not taken any concrete step for rectification, no completion certificate has been issued and the sub-lease has been cancelled.

(d) The owner of plot No. A-16|9 was advised by the DDA, if he so desires, to modify his plans in such a manner that he may not touch the adjoining building and go for a side set back towards plot No. A 16|10, so that he may go ahead with the construction.

**Irrigation Scheme for Preliminary  
Drought Prone yet Fertile Areas of  
Bihar**

3806. SHRI HARINATH MISHRA:  
Will the Minister of IRRIGATION be pleased to state:

(a) is it a fact that no irrigation scheme has been devised so far for the perennially drought prone, yet fertile areas of South Bihar, including Nalanda District, parts of Patna District, Bhojpur, Rohtas, Gaya, Monghyr and Nawadah Districts;

(b) is it also a fact that Nalanda district which produces finest variety of basmati rice with a very good export market is pathological dependent on monsoon;

(c) whether Government propose to take up irrigation scheme to harness